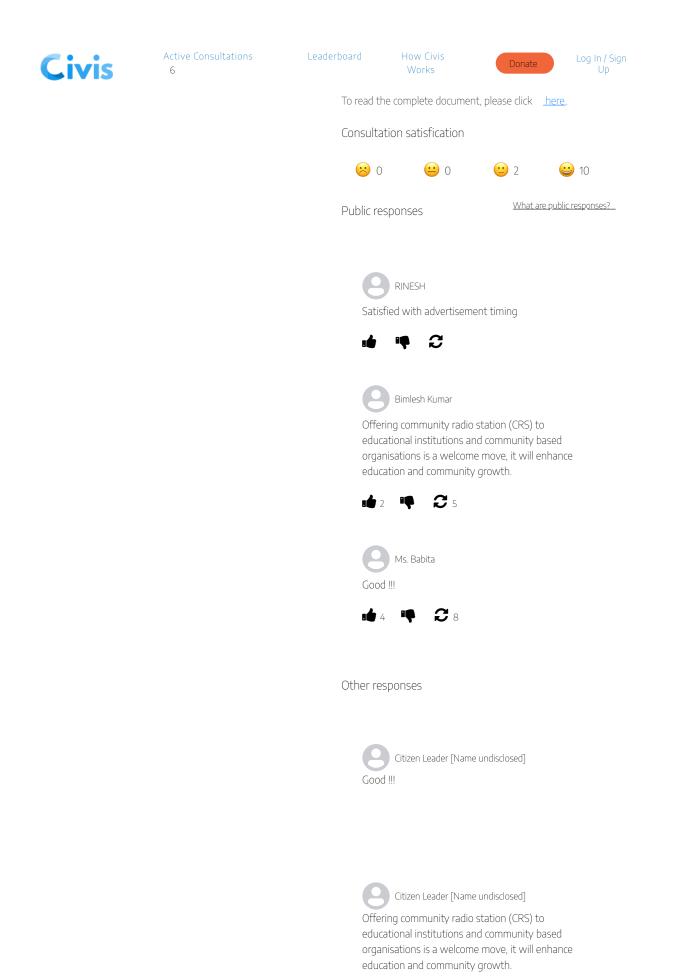


- 1. What should be the time of extension/renewal after the first licence expires?
- 2. What should be the terms and conditions for licence renewal/extension?
- 3. What should be the list of requirements that must be supplied by the organisation operating a CRS when applying for renewal?
- 4. What should be the prescribed licence time for CRS?

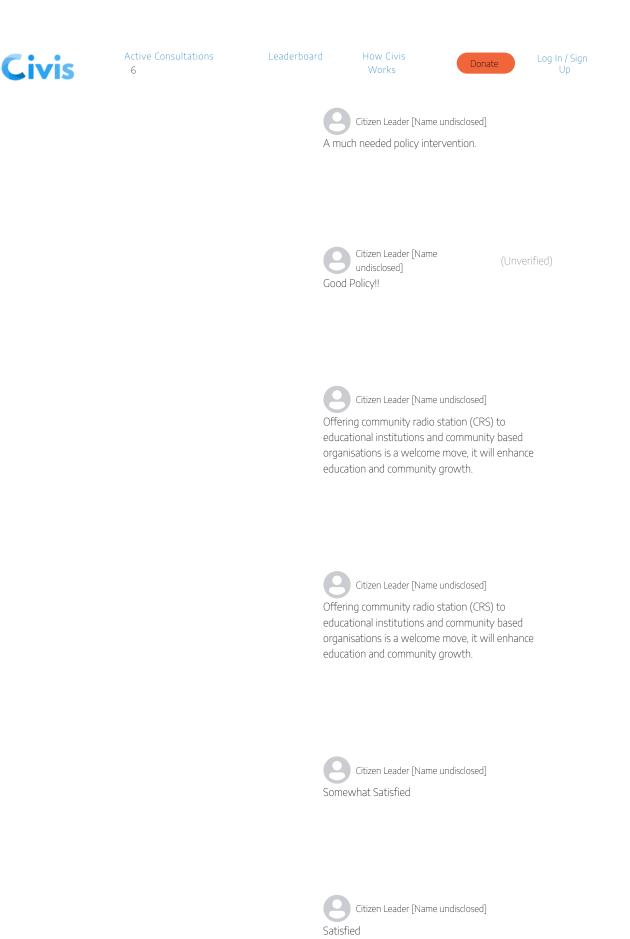
Duration of Advertisement:

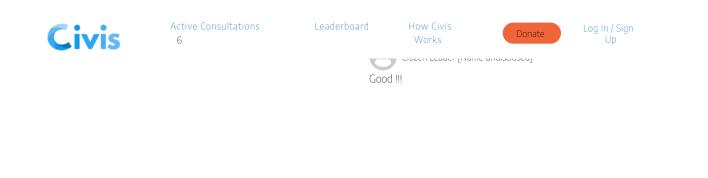
1. Should the current time limit of 7 minutes per hour for CRS advertisements be revised?

CRS Growth:



9/1/2022, 10:56 AM





| About Us     | Terms of       |
|--------------|----------------|
| Submit a     | Service        |
| Consultation | Privacy Policy |
| Blog         | Content Policy |

Civic Innovation Foundation 2021. Unless otherwise mentioned, all content is licensed undera creative commons Attibution-No Derivates 4.0 International License Address: Civic Innovation Foundation, Bootstart, Wakefield House, 2nd Floor, Ballard Estate, Fort, Mumbai, Maharashtra India - 400 001

+91-8976926914 | info@civis.vote

Newsletter Powered by:



We're here to help. <u>Get in touch</u>

